

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.1863
TO BE ANSWERED ON MONDAY, THE 14th MARCH, 2022
PHALGUNA 23, 1943 (Saka)

ELECTORAL BONDS

1863. SHRI ABDUL KHALEQUE:
SHRI KOTHA PRABHAKAR REDDY:
SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:
SHRI JASBIR SINGH GILL:

Will the Minister of Finance be pleased to state:

- (a) The details of sale as well as encashment of electoral bonds by the political parties along with their amount from 2014 to 2022, year-wise and party-wise along with the future action plan in this regard and the time by which they will be issued;
- (b) The number of issued electoral bonds in the 19th tranche of electoral bonds, branch-wise and denomination-wise;
- (c) The details and the amount of electoral bonds encashed by the political parties in the 19th tranche of electoral bonds, party-wise;
- (d) The number of electoral bonds issued to foreign entities since inception; and
- (e) Whether the Government has made any assessment of the electoral bonds with regard to inflow of black money in electoral politics and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) The year-wise details of the amount of Electoral Bond sold and encashed are placed at **Annexure I**. The details of political party-wise encashment of electoral bonds are not collated centrally at SBI. As per the clause-8 of the Gazette Notification dated 2nd January 2018, the periodicity of issuance of electoral bonds is as under:

- i. The bonds under this scheme shall be available for purchase by any person for a period of ten days each in the months of January, April, July and October as may be specified by the Central Government.*
- ii. An additional period of thirty days shall be specified by the Central Government in the year of general elections to the House of People.*

(b) The details of the number of Electoral Bonds issued in the 19th tranche, branch-wise and denomination-wise are placed at **Annexure-II**.

(c) The details of Electoral bonds encashed in the 19th tranche are placed at **Annexure-III**. The details of political party-wise encashment of electoral bonds are not collated centrally at SBI.

(d) As per clause 3 of Gazette Notification dated 2nd January 2018 of Electoral Bond Scheme, the eligibility to purchase electoral bond is defined as under:

- I. The Bond under this scheme may be purchased by a person, who is citizen of India or incorporated or established in India.
- II. A person being an individual can buy bonds, either singly or jointly with other individuals.

Accordingly, no electoral bonds are issued to foreign entities.

(e) The Electoral Bond Scheme is, in fact, an unprecedented step towards cleansing the process of funding of political parties and major improvement over conventional practice of funding the political system through donations in cash. The purchaser is allowed to buy electoral bond(s) only on due fulfillment of all the extant instructions regarding KYC norms issued by the Reserve Bank of India (RBI) and by making payment from a bank account. All payments for the issuance of the bond are accepted only in Indian rupees, through demand draft or cheque or through Electronic Clearing System or direct debit to the buyer's account.

Annexure-I

(relates to part a of the question)

Details of Electoral Bonds sold and encashed		
(Amount in ₹)		
Calendar Year	Electoral Bonds Sold	Electoral Bonds Encashed
2018	10,56,73,42,000	10,45,53,28,000
2019	50,71,99,05,000	50,62,93,87,000
2020	3,63,96,01,000	3,63,96,00,000
2021	15,02,29,27,000	15,02,26,25,000
2022 (Till date)	12,13,26,01,000	12,12,86,00,000

Annexure-II

(relates to part b of the question)

Number of Electoral Bond issued branch-wise and denomination-wise in the 19th Tranche						
Branch Name	One Thousand (OT)	Ten Thousand (TT)	One Lakh (OL)	Ten Lakh (TL)	One Crore (OC)	Total Bonds
Bengaluru Main	0	0	0	20	0	20
Bhubaneshwar Main Branch	0	0	0	35	12	47
Chandigarh Main Branch	0	0	0	10	15	25
Chennai Main Branch	0	0	0	5	227	232
Gandhinagar	0	0	0	110	22	132
Hyderabad Main Branch	0	0	0	10	125	135
Jaipur Main Branch	0	0	0	8	0	8
Kolkata Main Branch	1	10	157	189	134	491
Lucknow Main Branch	0	0	1	2	14	17
Mumbai Main Branch	0	0	20	43	485	548
New Delhi Main Branch	0	0	12	35	114	161
Panaji Branch	0	0	175	69	8	252
Total	1	10	365	536	1156	2068

Annexure-III

(relates to part c of the question)

Details of amount of Electoral bonds encashed in the 19th Tranche						
(Amount in ₹)						
Branch Name	One Thousand (OT)	Ten Thousand (TT)	One Lakh (OL)	Ten Lakh (TL)	One Crore (OC)	Total Amount
Bhubaneswar Main Branch	-	-	-	3,00,00,000	47,00,00,000	50,00,00,000
Chandigarh Main Branch	-	-	-	50,00,000	-	50,00,000
Chennai Main Branch	-	-	-	-	1,00,00,00,000	1,00,00,00,000
Kolkata Main Branch	-	-	30,00,000	11,90,00,000	2,12,00,00,000	2,24,20,00,000
Lucknow Main Branch	-	-	1,00,000	20,00,000	3,00,00,000	3,21,00,000
Mumbai Main Branch	-	-	10,00,000	10,00,000	39,00,00,000	39,20,00,000
New Delhi Main Branch	-	1,00,000	2,84,00,000	37,00,00,000	7,45,00,00,000	7,84,85,00,000
Pan ji Main Branch	-	-	40,00,000	50,00,000	-	90,00,000
Patna Main Branch	-	-	-	-	10,00,00,000	10,00,00,000
Total	-	1,00,000	3,65,00,000	53,20,00,000	11,56,00,00,000	12,12,86,00,000
